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ITEM NO.1(PH) COURT NO.3 SECTION XIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).352/2008

(From the judgement and order dated 23/03/2007 in MSA No. 1/1981 & IA No. 955/2005 of The HIGH COURT OF KERALA AT ERNAKULAM)

JAMES Petitioner(s)

VERSUS

STATE OF KERALA Respondent(s)

(With prayer for interim relief and office report)
(For final disposal)

Date: 17/08/2010 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s) Mr. R.S. Hegde, Adv.
Mr. P.P. Singh,Adv.

For Respondent(s) Mr. Jaideep Gupta, Sr. Adv.
Mr. G. Prakash,Adv.
Ms. Beena Prakash, Adv.
Mr. V. Senthil, Adv.

UPON hearing counsel the Court made the following
O R D E R

Hearing concluded.

Orders reserved.

(Ravi P. Verma)
Court Master

(M.S. Negi)
Court Master